

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Programme for Technical staff of District Courts including Judicial Officers
(ECT_11_2025) zone-wise under “e-Committee Special Drive Training and Outreach
Programme through the State Judicial Academies”**

01.11.2025 (Jabalpur)

SESSIONS	TIME	
I	10:00 am to 10:15 am	Inauguration
II	10:15 am to 11:45 am	• New trends in Cyber Crimes – Modus operandi & nature of evidence that may be collected • Challenges before law Enforcement agencies for Collection, preservation & production of electronic evidence. • Relationship between law enforcement agencies & intermediary under IT (Intermediary Guidelines & Digital Media Ethics Code) Rules, 2021 • Digital Forensic tools and analysis of digital & electronic evidence By: Shri Jitendra Singh Additional Superintendent of Police (Crime Branch) Jabalpur
Tea Break 11:45 am to 12:00 noon		
III	12:00 noon to 01:00 pm	• E-Procurement & Purchase of Articles • Best practices/ IT initiatives of the High Court & District Courts By: Shri F.H. Qazi Senior Registrar (IT-SA) High Court of M.P., Jabalpur
IV	01:00 pm to 2:00 pm	• Paperless Courts (Digital Courts) & Digitization Rules By: Shri Manish Singh Thakur I District & Additional Sessions Judge Jabalpur

Lunch 02:00 pm to 2:45 pm		
V	2:45 pm to 3:45 pm	• Inter-operable Criminal Justice System (ICJS) & E-Sakshya • Duties of OIC of Computer Committee of District Courts • e-waste policy • e-challan By : Shri Harsh Singh Bahrawat Registrar (Administration) High Court of Madhya Pradesh Jabalpur
Tea Break 3:45 pm to 4:00 pm		
VI	4:00 pm to 4:45 pm	• Open Interaction Discussion on Best practices adopted by District Courts of Madhya Pradesh By: (Officer of the Academy)
VII	4:45 pm onwards	Valedictory Session By: Officers of Academy

**DIRECTOR
MPSJA**